



CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

OA. 350/7/2020

Date of order: 04.01.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Mr. Tarun Shridhar, Administrative Member

***GURU SEVI LAGAN  
VS.  
EASTERN RAILWAY***

For the Applicant : Mr. A. Chatterjee, Counsel

For the Respondents : Mr. A. K. Guha, Counsel

**O R D E R (Oral)**

**Per Ms. Bidisha Banerjee, JM:**

1. Ld. Counsel for applicant seeks and is granted liberty to withdraw the present OA and to file it afresh to seek appropriate relief in accordance with law.

2. Accordingly, the OA is disposed of as withdrawn.

*(Tarun Shridhar)*  
Member (A)

*(Bidisha Banerjee)*  
Member (J)

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